

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

222. C.A.(CAA)/164(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: COSMEA FINANCIAL HOLDINGS PRIVATE
LIMITED

SECTION : 230 of the Companies Act 2013

Presence:

Counsel for the Applicant

ORDER

Heard the counsel for the Applicant. The matter is reserved for orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/